

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA) : (a) to (c).
Information is being collected and will be
laid on the table of the Sabha.

**PROMOTION OF CLERKS OF C.C.S's OFFICE,
EASTERN RAILWAY**

5472. SHRI VISWANATHA MENON;
SHRI C. K. CHAKRAPANI ;
SHRI K. M. ABRAHAM ;
SHRI UMANATH ;]

Will the Minister of RAILWAYS be
pleased to state :

(a) whether it is a fact the all avenues of
promotion for lower grade clerks of Claims
Branch of the office of the Chief Com-
mercial Supdt., Eastern Railway have been
blocked ;

(b) if so, whether it is a fact that lower
grade clerks of Eastern Railway Head-
quarters have got better avenues for pro-
motion ;

(c) if so, the reasons for the discrimina-
tion ;

(d) whether Government have received
any representation regarding this ; and

(e) if so, decision taken thereon ?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA) : : (a) to (c).
Information is being collected and will
be laid on the table of the Sabha.

**MERGER OF ELGIN, MILLS LTD., WITH
BRITISH INDIA CORPORATION**

5473. S. M. BANERJEE : Will the
Minister of INDUSTRIAL DEVELOP-
MENT AND COMPANY AFFAIRS
be pleased to state :

(a) whether there is any scheme for the
merger of Elgin Mills Ltd., Kanpur with
the British India Corporation ;

(b) if so, whether this was approved by
the Life Insurance Corporation which is a
big share holder in the equity capital after
the British India Corporation ;

(c) whether the Company Law Board
suggested its postponement and the Life
Insurance Corporation supported the same ;
and

(d) if so, the reasons therefor ?

**THE MINISTER OF INDUSTRIAL
DEVELOPMENT AND COMPANY
AFFAIRS (SHRI F. A. AHMED) :** (a) Yes,
Sir.

(b) At the three class meetings and the
general meeting of the Elgin Mills Ltd.
held on the 11th July, 1967, all the members
present including representative of the LIC,
approved the amalgamation of the Elgin
Mills with the B.I.C.

(c) and (d). At the meeting held on the
20th November, 1967, pursuant to the order
made by the Allahabad High Court on the
6th October, 1967, the further consideration
of the scheme was postponed, at the sug-
gestion of the representative of the President
of India, till such time as a fully consti-
tuted Board of Directors of the BIC comes
into office. This resolution was supported
among others, by the representative of the
LIC.

TRANSFERS OF S.Ms. AND A.S.Ms.

5474. SHRI A. K. GOPALAN ;
SHRI BHAGABAN DAS ;
SHRI NAMBIAR ;
SHRI UMANATH :

Will the Minister of RAILWAYS be
pleased to state :

(a) whether Government have issued
instructions that while transferring Station
Masters and Assistant Station Masters from
one place to another the factors like educa-
tion of children and health be taken into
consideration ; and

(b) if so, whether these instructions are
being followed ?

THE MINISTER OF RAILWAYS
(SHRI C. M. POONACHA) : (a) Yes.

(b) Yes. Generally these aspects are
given due consideration.

**APPRENTICE DRAFTSMEN AND ESTIMATORS
ON S.E. & E. RLYS.**

5475. SHRI K. ANIRUDHAN ;
SHRI P. RAMAMURTI ;
SHRI P. P. ESTHOSE ;
SHRI GANESH GHOSH :

Will the Minister of RAILWAYS be
pleased to state :

(a) the total number of Apprentice Drafts-
men and Estimators recruited on the South